

LOK SABHA DEBATES

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LOK SABHA

Thursday, May 27, 1976/Jyaishta 6,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

TRIBUTE TO PANDIT JAWAHARLAL NEHRU

MR. SPEAKER: Before we commence our business today, I should like to pay a tribute to the memory of Pandit Jawaharlal Nehru on the occasion of the 12th anniversary of his death.

The whole nation remembers the many glorious services of this great leader to our country. We in Lok Sabha recall with gratitude his love for Parliamentary Democracy. Among other things he gave us a memorable preamble to our Constitution which has laid the firm foundation of an egalitarian society, in which social and economic justice have primacy. As Prime Minister and Leader of the House for nearly two decades soon after our independence, he guided us in the practice of the Parliamentary form of Government and zealously guarded the functioning and powers of this House in the governance of our country. We pay our humble tribute to this great son of India and pray that his spirit may strengthen our resolve to keep alive the many treasured traditions that he helped in building for us over the years.

961 LS-1.

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11.02 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF NATIONAL INSTRUMENTS LTD., CALCUTTA FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Shri T. A. Pai, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the National Instruments Limited, Calcutta for the year 1974-75.
- (ii) Annual Report of the National Instruments Limited, Calcutta for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10929/76].

REVIEWS AND ANNUAL REPORTS OF NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD., NEW DELHI, HOUSING AND URBAN DEVELOPMENT CORPORATION LTD., NEW DELHI, AND HINDUSTAN HOUSING FACTORY LTD., NEW DELHI FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1974-75.